

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1874  
ANSWERED ON:11.08.2011  
ACCIDENT IN ONGC PIPELINE  
Sudhakaran Shri K.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the revenue loss due to accident in Pipeline of ONGC at Mumbai, in January, 2011;
- (b) whether any terrorist or anti-India forces were behind the accident;
- (c) if so, the details thereof;
- (d) whether such pipelines are facing threats from anti-national forces across the country; and
- (e) if so, the details thereof and the precaution taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) to (c) There was a minor oil leakage from Mumbai-Uran oil trunk pipeline (MUT) of ONGC near ONGC's BPB Complex in Bassein Field (80 km. from shore) in Western offshore on 21st January, 2011, which was caused due to anchor dragging of pipe lay barge deployed by Lumpsum Turn Key (LSTK) Contractor for pipe laying activity. The revenue loss due to accident in Pipeline of ONGC at Mumbai, in January, 2011 is approximately Rs. 15 lakh.
- (d) & (e) There is no specific information in this regard.